

National Company Law Tribunal

Allahabad Bench

CP No. 32/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE COMPANY: Model Tannar Pvt Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	A.R. KHAN	Adv.	petitioner No 1	Azizur Rehman Khan
2.	Vipin Kushwaha	<u>CP No. 32/ND/2014</u>	App.	Vipin

Sh. Vipin Kushwaha proxy for Sh. Nishant Mishra, Advocate for the petitioner. Sh. Ajijur Rehman Khan, Advocate for the respondent no.3.

Ld. Counsel proposes to file vakalatnama on behalf of respondent no.3. As this Bench may not be available for further hearing.

Therefore, the matter to be listed for 26th March, 2018.

Dated:23.02.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd

**H.P. Chaturvedi,
Member (Judicial)**